

BEFORE THE SUPREME COURT LOK ADALAT
HELD AT NEW DELHI

[Organised by National Legal Services Authority and
Supreme Court Legal Services Committee Under Section 19 of the
Legal Services Authorities Act, 1987]

PROCEEDINGS OF
Petition(s) for Special Leave to Appeal (C) No(s). 2301/2015

U. P. FINANCIAL CORPORATION & ANR. Petitioner(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS. Respondent(s)

Date : 14TH FEBRUARY, 2015 .

PRESENT :

HON'BLE MR. JUSTICE B.S. CHAUHAN

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Ms. Manisha T. Karia, Adv.

For Respondent(s) Ms. Varsha Banerji, Adv.
Mr. Rohit K. Singh, Adv.

Learned counsel for the petitioner is not in town.

List the matter before the Court.

J.
[RANJANA PRAKASH DESAI]
MEMBER, LOK ADALAT

J.
[DR. B.S. CHAUHAN]
MEMBER, LOK ADALAT